

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

89/241-242/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2018

NAME OF THE COMPANY: Mr. Rahul Gupta V/s. M/s. Cats Eye Collections Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the petitioner: Mr. R.K. Gupta, Advocate

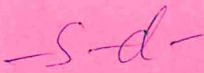
Present for the Respondent: Mr. Ajay Garg, Advocate

ORDER

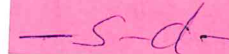
Notice to the ROC returnable on 10th July, 2018. Mr. Ajay Garg, Advocate appearing on behalf of R-2 undertakes to seek instructions to appear on behalf of R-3 as well. Let reply be filed. He has prayed for recall of the order proceeding against the ex-parte.

A typographical error in the order dated 10th April, 2018 where the Respondent company has been mentioned as Corporate Debtor. The correction has been made in red today.

Notice to the ROC returnable on 10th July, 2018. Dasti.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)